

**Application for Empanelment of
Advocate Commissioner / Advocate Receiver**

Passport size
Photo to be
affixed

1. Name of the Advocate :
2. Age and Date of Birth :
3. Office Address & Telephone number :
4. Residential Address & Telephone number :
5. Email :
6. Mobile Number :
7. Enrolment Number with Date :
(Photocopy of the Bar Council enrolment
Certificate to be enclosed)
8. Aadhaar Number :
(Photocopy to be enclosed)
9. PAN Number :
(Photocopy to be enclosed)
10. Are you a member of any Association of :
Lawyers? If so, give details
11. Number of years of practice (or Judicial :
Service) and in which Court?
12. Name of the Senior(s) in whose chambers :
you are /were working
13. Have you specialized in any field of Law?
If so, give details relating to areas of practice :

14. Brief particulars about your specific areas of interest with regard to functioning as Advocate Commissioner/Advocate Receiver:
15. Are you involved in any criminal case/Bar Council proceedings/adverse remark in any Court or Court related proceedings?
If so, a copy of proceedings to be enclosed
16. Previous experience with details :
17. Whether you have already been empaneled as Advocate Commissioner/Advocate Receiver ? :
If yes, how many times ? :
Also mention the case number and date of order.*
(*copies of such orders to be produced as and when called for)
18. Are you an income tax assessee ?
If yes, copies of Returns for the last 3 years to be filed. :
19. Please enclose your curriculum vitae giving all particulars, highlighting any special credentials, both academic and professional. :
20. Any other particulars :

(Signature)